

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

C.P. (IB)/186(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **MR. RAJENDER KEDIA V/s NIRAV METALS
PRIVATE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Rohit Gupta a/w Adv. Saurabh for the Applicant is present and Adv. Nausher Kohli a/w Adv. Payal Gupte for the Respondent is also present.
2. The arguing counsel is not available for the argument. He is held up in another court.
3. List this matter on **10.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)